

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 27/11/2017

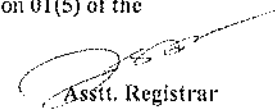
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71627-71628/2017-SM[BR] dated 24/11/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.



Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/935/2009	SHARDA EXPORTS, PLOT NO. 11, SECTOR-4, IIE, HARIDWAR.
2	ST/936/2009	SHARDA EXPORTS, PLOT NO. 11, SECTOR-4, IIE, HARIDWAR.
		Name and Address of Respondent
3		-C.C.E. MEERUT I Excise Chowk, Opposite Choudhary Charan Singh University Mangal Panday Nagar, Meerut - 250005.
4		-C.C.E. MEERUT I Excise Chowk, Opposite Choudhary Charan Singh University Mangal Panday Nagar, Meerut - 250005.

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Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s):

Bhasin Sethi & Associates
401, Satyam Cinema Building,
Ranjeet Nagar, New Delhi-
110008

6 Bar Association, CESTAT, Allahabad

7 Director Publications, Customs, Excise. I.P. Estate, Delhi

8 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

9 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

10 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

11 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Second Folder Copy 19 Guard File

Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.ST/935 & 936/2009-ST[SM]

(Arising out of Order-in-Appeal No.85-CE/MRT-I/2009 dated 29/07/2009
& Order-in-Appeal No.89-CE/MRT-I/2009 dated 30/07/2009 both passed
by Commissioner of Central Excise & Service Tax (Appeals), Meerut-I)

M/s Sharda Exports,

Appellant

Vs.

Commissioner of Central Excise, Meerut-I

Respondent

Appearance:

Absent on call,
Shri Pawan Kumar Singh, Supdt (AR)

for Appellant
for Respondent

CORAM:

Mrs. Archana Wadhwa, Hon'ble Member (Judicial)

Date of Hearing : 24/11/2017
Date of Decision : 24/11/2017

FINAL ORDER NOS- ~~71627~~ 71628/2017



Per: Mrs. Archana Wadhwa:

On matter being called, neither anybody appeared nor is there any adjournment request in spite of notice of hearing having been sent to them well in advance.

2. I also find that the matter has been repeatedly coming up on Board and the appellants were unrepresented on all the dates. It seems that the appellants are not interested in pursuing the appeals. Accordingly, the same are dismissed for

non-prosecution with liberty to the appellants to apply for restoration on sufficient cause being shown for non-appearance.

(Dictated in Court)

N. Wadhawa

Sd/-

(Archana Wadhawa)

Member(Judicial)

akp

प्रमाणित प्रति/Certified True Copy

15/12/2017

सहायक पंजीकार/Asstt. Registrar

सीएसआर, उत्पादशाला एवं सेवा कर

अपार अधीकरण/(C.E.S.T.A.T.)

39, एम.जी.मार्ग, इलाहाबाद-211001

39, M. G. MARG, ALLAHABAD-211001